

(b) and (c). From time to time the Government of India have made different proposals for easing travel between India and Pakistan. Government is still awaiting the reaction of the Government of Pakistan on some of our proposals. At the Second Meeting of the India-Pakistan Joint Commission, it was agreed to exempt businessmen and transit visa holders from the requirement of police reporting.

#### Upliftment of Nomadic Tribes of Madhya Pradesh

1283. SHRI DILEEP SINGH BHURIA : Will the Minister of HOME AFFAIRS be pleased to state :

(a) whether Central Government have taken any concrete steps for the uplift of nomadic tribes of Madhya Pradesh;

(b) if so, the policy of the Government in regard to the future of the said tribes;

(c) the social, educational and political standard of these nomadic tribes of Madhya Pradesh and whether Government propose to uplift these tribes; and

(d) whether any proposal to include these tribes in the list of Scheduled Castes and Scheduled Tribes is under consideration of the Government and if not, the reasons therefor ?

THE MINISTER OF STATE IN THE MINISTRY OF HOME AFFAIRS (SHRI-MATI RAM DULARI SINHA) : (a) to (c). There is no Central Sector Plan Scheme for the development of nomadic communities other than these included in the list of Scheduled Castes or Scheduled Tribes. While the Tribal sub-Plan and Special Component Plan take care of the Scheduled Tribe and Scheduled Caste population specified as per provisions of the Constitution, the State Plan schemes including IRDP, NREP, RLEGP etc. schemes benefit poorer sections of the population including nomadic communities.

(d) There is no such proposal to include nomadic communities in the List of Scheduled Castes or Scheduled Tribes of Madhya Pradesh.

[English]

#### Reservation Percentage in I. A. S., I. P. S. and I. F. S.

1284. SHRI K. KUNJAMBU : Will the PRIME MINISTER be pleased to state :

(a) the service-wise representations of Scheduled Castes and Scheduled Tribes in the Indian Administrative Service, Indian Police Service and the Indian Foreign Service together with the percentage of reservation in each of these services;

(b) whether it is a fact that there has been no appreciable improvement in the representation of these castes in the above said services; and

(c) if so, what special steps are being taken to remedy the situation ?

THE MINISTER OF STATE IN THE MINISTRY OF PERSONNEL AND TRAINING, ADMINISTRATIVE REFORMS AND PUBLIC GRIEVANCES AND PENSION AND IN THE DEPARTMENT OF CULTURE (SHRI K. P. SINGH DEO) : (a) to (c). A statement is given below.

#### Statement

##### *Reservation Percentage of I.A.S.*

##### *I. F. S. and I. P. S.*

Reservation for Scheduled Castes and Scheduled Tribes is provided in the matter of direct recruitment to the Indian Administrative Service, the Indian Police Service and the Indian Foreign Service to the extent of 15 per cent and 7.5 per cent respectively of the vacancies to be filled in each of these Services every year. The Union Public Service Commission recommends every year, on the basis of Civil Services Examination, a list of candidates for appointment to various services which includes such number of Scheduled Caste and Scheduled Tribe candidates as are required for filling up the reserved vacancies in various Services. Based on this recommendation this Department allocates Scheduled Castes and Scheduled Tribe candidates to various services including the IAS, IPS and IFS in such a way as to fill all the reserved vacancies.

2. The position regarding recruitment results of the Civil Services Examination to the I. A. S., I. F. S. and I. P. S. on the from 1979 to 1983 is given below :

Year of Examination	Indian Administrative Service		Indian Foreign Service		Indian Police Service	
	Vacancies reserved for SC & ST candidates.	SC & ST candidates allotted	Vacancies reserved for SC & ST candidates	SC & ST candidates allotted	Vacancies reserved for SC & ST candidates	SC & ST candidates allotted
1979	28	28	5	5	13	13
1980	29	28*	4	4	16	16
1981	33	33	3	3	17	17
1982	35	35	3	3	16	16
1983	33	33	3	3	22	22

\*Candidature of one candidate was cancelled as she did not belong to Scheduled Tribe.

3. However, some candidates whether belonging to general or SC/ST category may not join the service to which they are allotted. While in the case of IAS and IFS, almost all the general as well as SC/ST candidates join, in the case of I. P. S. some candidates belonging to general as well as SC/ST category, do not join. The main reason as to why some candidates do not join the IPS after being allotted to that service is that such candidates are already serving in Group 'A' Central Service.

under the Central Plan so far as Union Territories are concerned.

(b) A statement showing State/UT-wise outlay for the Annual Plan 1985-86 is given below.

#### Statement

(Rs. crores)

States/UTs	1985-86 outlays as finally agreed to
Andhra Pradesh	810.00
Assam	410.00
Bihar	851.00
Gujarat	804.00
Haryana	480.00
Himachal Pradesh	177.00
Jammu & Kashmir	260.00
Karnataka	651.00
Kerala	355.00
Madhya Pradesh	1170.00
Maharashtra	1700.00
Manipur	70.00
Meghalaya	75.00
Nagaland	65.00
Orissa	450.00

#### Allocation for Delhi for 1985-86

1285. SHRI PURNA CHANDRA MALIK : Will the Minister of PLANNING be pleased to state :

(a) the total allocation for Delhi for 1985-86 and out of it how much amount has been reserved for centrally sponsored schemes; and

(b) the total allocation for the States for 1985-86, State-wise ?

THE MINISTER OF STATE IN THE MINISTRY OF PLANNING (SHRI K. R. NARAYANAN) : (a) An outlay of Rs. 335 crores has been approved for the UT of Delhi for Annual Plan 1985-86. This does not include any outlay for the centrally sponsored schemes since these are funded fully